



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.12.2023

### NOTICE

Please take notice that the following matters adjourned in the Court-III on 20<sup>th</sup> & 22<sup>nd</sup> of December, 2023 are as follows. The next date of Hearing is indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 666 of 2023  (PH)	Bharat Steel Rolling Mills Unit-1 Vs. Revital Reality Pvt. Ltd.	20.12.2023	29.01.2024
2.	Competition App. (AT) No. 30 of 2019  (PH)	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr.  <b>With</b>	22.12.2023	16.02.2024
3.	Competition App. (AT) No. 39 of 2019  (PH)	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr.  <b>With</b>	22.12.2023	16.02.2024
4.	Competition App. (AT) No. 80 of 2019  (PH)	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors.  <b>With</b>	22.12.2023	16.02.2024

<b>5.</b>	Competition App. (AT) No.10 of 2020  <b>(PH)</b>	Chetan G Pathare Vs. Nagrik Chetna Manch & Ors.	<b>22.12.2023</b>	<b>16.02.2024</b>
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar